

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:394
ANSWERED ON:21.04.2015
HOSTELS FOR SC OBC STUDENTS
Meena Shri Arjunlal;Shetty Shri Gopal Chinayya

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the cost norms for construction of boys and girls hostels for students belonging to the Scheduled Castes and Other Backward Classes under the Babu Jagjivan Ram Chhatrawas Yojana (BJRCY) has been revised recently;
- (b) if so, the revised cost norms in this regard;
- (c) the number of hostels sanctioned and the funds provided after the implementation of the said norms, State-wise;
- (d) the number of proposals received for setting up boys/girls hostels separately and particularly from economically and educationally backward areas during the last one year and the present status of such proposals, State-wise; and
- (e) whether the Government has any proposal to provide adequate number of hostels for SC and OBC boys and girls in the country and if so, the details thereof, State-wise?

Answer

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAWAAR CHAND GEHLOT)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in answer to Part (a) to (e) of Lok Sabha Starred Question No. 394 for 21.04.2015 by Shri Arjun Lal Meena and Shri Gopal Shetty regarding 'Hostels for SC/ OBC Students'

(a) and (b): Yes, Madam. The cost norms for construction of hostels for Scheduled Caste (SC) boys and girls under Babu Jagjivan Ram Chhatrawas Yojna (BJRCY) have been revised during 2014-15 as under:

- (i) Rs. 3.00 lakh per inmate for Gangetic Plains & Lower Himalayan Region
(ii) Rs. 3.50 lakh per inmate for North Eastern Region
(iii) Rs. 3.25 lakh per inmate for Northern Himalayan Regions

The cost norms under the Centrally Sponsored Scheme of construction of hostels for Other Backward Classes (OBCs) boys and girls have been revised with effect from 2014-15 as under:

- (i) Rs. 3.50 lakh per inmate for North Eastern Region
(ii) Rs. 3.25 lakh per inmate for Himalayan Regions
(iii) Rs. 3.00 lakh per inmate for Rest of country
or as per the scheduled of the rates for the concerned State Government, whichever is lower.

(c) State-wise number of hostels sanctioned and funds provided to various implementing agencies after implementation of revised cost norms is given below:

(i) Babu Jagjivan Ram Chhatrawas Yojna:

Sl.No.	State/UT	No. of hostels sanctioned	Central assistance released (Rs. in lakhs)
1	Kerala	1	90.00
2	Maharashtra	2	163.33
3	Punjab	1	19.05
	Total	4	272.38

(ii) Scheme of construction of hostels for OBC boys and girls:

Sl.No.	State/UT	No. of hostels sanctioned	Central assistance released (Rs. in lakhs)
1	Arunachal Pradesh	2	64.66
2	Assam	2	301.50
3	Jammu & Kashmir	2	135.00
4	Madhya Pradesh	8	627.00
5	Nagaland	4	215.29
6	Punjab	1	135.00
7	Puducherry	1	135.00
8	Sikkim	4	274.00
9	Tamil Nadu	11	239.06
10	Uttar Pradesh	6	810.00
	Total	41	2936.51

(d) Details are given at Annexure-I&II.

(e) Budget provision of Rs. 50.00 crore and Rs 25 crore have been made for 2015-16 under the Scheme BJRCY for SC girls and boys hostels respectively. Under the Scheme of construction of hostels for OBC boys and girls, budget provision of Rs. 45.00 crore has been provided for 2015-16.